

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942**

WP(C) TMP NO. 17 OF 2020

Petitioners:-

1. Faizal N, Aged 33 years,(Faizal Kulappadam),
S/o A. Nazimudeenlebba, State General Secretary,
Indian National Youth Congress Kollam, Residing at
Puthen Veedu, Nedumpana, Nedumpana P.O.,
Kollam 691 578.
2. Arun Raj, aged 36 years, S/o.Rajan Pillai,
District President, Indian National Youth Congress,
Kollam, Residing at Kannathazhathu House,
Cherusseribhagom ,Chavara P.O 691 583, Kollam District.

By

Adv. Sri. Jomy K. Jose

Respondents:-

1. The District Collector ,
Civil Station, Kollam - 691 001 .
2. The Station House Officer,
Kannanalloor Police Station, Kollam,
Kollam District, Pin - 691 576.
3. The District Medical Officer,
Kollam P.O., Kollam - 691 001.
4. State of Kerala , represented by its Chief Secretary,
Government Secretariat, Thiruvananthapuram - 695 001.

By

Government Pleader Sri. Bijoy Chandran

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

ORDER

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Dated this the 24th day of April, 2020

This Court, by way of an interim order, directed the respondents to permit two representatives of the petitioners to participate in activities relating to Community Kitchen. The petitioners undertook that they will be handing over the raw food materials available with them to the respondents. The petitioners state that they were not issued with passes to reach the Community Kitchen and serve as volunteers. On the other hand, the learned Government Pleader submits that no specific passes are required for the petitioners to participate in the activities and further more, the petitioners have not handed over raw food articles to the District Supply Officer as undertaken before this Court.

2. Considering the Lock Down situation, I am of the opinion that it may not be safe for the petitioners to travel to the Community Kitchen for social activities without holding passes issued by the District Collector.

In such circumstances, I direct the 1st respondent-District Collector to arrange to issue two passes to petitioners 1 and 2 to act as volunteers in the Community Kitchen in question. This shall be done within 24 hours. On getting the passes, the petitioners will gather whatever raw food materials they have in their custody or they can procure, and handover the same to the District Supply Officer without further delay.

Post the writ petition on 28.04.2020. The Government Pleader to file statement, if any, by then.

N. NAGARESH, JUDGE

Appendix

Petitioner's Exhibits

Exhibit P1: A true copy of the notice issued by the 2nd respondent dated 31-03-2020.

Exhibit P2: A true copy of the photograph of the kitchen run by the petitioners in Nedumpana Panchayath Kollam.